

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA No.230/2018,106/2018

AND

CP No.70/Chd/Pb/2017

In the matter of:

Jaideep Ghai and Another

...Petitioners

Versus

M/s Umesh Developers Pvt. Ltd. and Others

...Respondents

Present: Mr. Anil Kumar Aggarwal, Advocate, for the Petitioner
Mr. Mast Ram, Practising Company Secretary and Mr. Nitin
Kumar, Practising Company Secretary for respondent 1 to 3.

CA No.230 of 2018

Reply to CA No.230 of 2018 has been filed by the respondents.

The same be taken on record.

CP No.70/Chd/Pb/2017

List the matter for arguments on 31.08.2018, on which date CA
No.106/2018 and CA No. 230 of 2018 will also be heard along with the main
case.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

August 20, 2018
Mohit Kumar

CA No.230/2018,106/2018
&
CP No.70/Chd/Pb/2017